

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.12.2021 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2236 of 2021 in Comp. App. (AT) No. 145 of 2020	Air Water Inc. Vs. Ellenbarrie Industrial Gases Ltd & Ors.	Dheeraj Nair	Vikrant Nair Nipun Katyal-R1 Vikrant Pachnanda-R2 Iram Hassan-R3 Shaunak Mitra-R4 Varinder Singh Dhiman-R5 & R7
2.	I.A. No. 2789 of 2021 in Comp. App (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	Easha Kadian Raghvendra Singh-R1
3.	Comp. App. (AT) (Ins) No. 596 of 2020	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Sangeet Rai	Akash Sharma Saurabh Jain
4.	Comp. App. (AT) (Ins) No. 815 of 2021	LI Digital Payments Pvt. Ltd. Vs. Ishan Surender Bhandula	Divyakant Lahoti	Shreshth Jain Anshula Grover
5.	Comp. App (AT) No. 109 of 2021	Impact Growth Fund Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Malavika Kapila	

For Directions

6.	Comp. App. (AT) (Ins) No. 1373 of 2019	Universal Breweries Pvt. Ltd. & Ors. Vs. United Bank of India	Priyadarshi Chaitanyashil	Arti Singh Anurag Ojha-R2 Gulshan K. Gupta-IRP
7.	Comp. App (AT) (Ins) No. 160 of 2020	Siemens Healthcare Pvt. Ltd. Vs. Ausadh Vyapaar Pvt. Ltd.	Deepesh	
8.	Comp. App. (AT) (Ins) No. 329 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Sunil Kumar Agarwal Resolution Professional, Digjam Ltd.	Bishwajit Dubey	

9.	Comp. App. (AT) (Ins) No. 732 of 2020	Trivendra Singh Vs. Bank of India & Anr.	Mansij Arya	Anurag Kumar Singh Ashish Rana-R1 Vikram Hegde Subrata Maity-R2
10.	Comp. App. (AT) (Ins) No. 830 of 2021	Sucha Singh Vs. Heligo Charter Pvt. Ltd & Anr.	Anupam Singh	Prachi Johri Zain A. Khan Aurag Singh-R1 Navneet Kr. Jain-R2 Amit Sharma-IRP

For Admission (Fresh Case)

11.	Comp. App. (AT) No. 160 of 2021	Shamshun Tea and Industries (P) Ltd. & Anr. Vs. Shehla Rahman & Ors.	Shiv S. Banerjee	
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For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 788 of 2021	Abdos Polymers Ltd. Vs. Callina Care Overseas Pvt. Ltd.	Kanwal Chaudhary	
13.	Comp. App. (AT) (Ins) No. 793 of 2021	Ateev Vrajlal Gala Vs. Bhanu Navin Nisar & anr.	Vaibhav Mahajan	Bhanu Navin Nisar Prachi Wazalwar-R1
14.	Comp. App. (AT) (Ins) No. 811 of 2021	Ishwar Kewalramani & Ors. Vs. Earth Infrastructure Ltd. Through Resolution Professional & Ors.	Bhawani Gupta	Ashish Makheeja Akash Singhal-R1 Sandeep Bhuraria-R6

For Hearing

15.	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	Saurabh Kalia Rajiv Malik-R1 to R7
16.	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	Easha Kadian-R2 Himanshu
17.	Comp. App. (AT) No. 134 of 2021	Minda I Connect Pvt. Ltd. & Anr. Vs. ---	Rahul Kripalani Rea Bhalla	
18.	Comp. App. (AT) No. 135 of 2021	Minda I Connect Pvt. Ltd. & Anr. Vs. ---	Rahul Kripalani Rea Bhalla	

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

19.	I.A No. 1987 of 2020 & 2187 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish K. Gupta-IRP Sumesh Dhawan Kunal Sabharwal Abhishek Srivastava-CS Ankur Singhal
20.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan Gaurav Verma Abhishek Srivastava-R5
21.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP With	Ankur Singhal	Karan Rajpurohi Abhijeet Sinha Vijay Nair Aditya Shukla
22.	Contempt Case (AT) No. 24-25 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77 Vs. Manish Kumar Gupta, IRP & Ors.	Manoj Kumar	Abhijeet Sinha Karan Singh Vijay Nair

After the above

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Hearing

23.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri Jeemon Raju K-R1
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson

**-sd/-
Registrar**